

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for payment of Pension and provision of other rehabilitation facilities to old persons."

The motion was adopted.

SHRI RAM NAIK: I introduce the Bill.

15.32 1/2 hrs

STATE OF UTTARAKHAND BILL *

SHRI INDRAJIT GUPTA (Midnapore): Sir I beg to move for leave to introduce a Bill to provide for the establishment of the State of Uttarkhand by reorganisatioin of the existing State of Uttar Pradesh and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of the State of Uttarakhand by reorganisation of the existing State of Uttar Pradesh and for matters connected therewith."

The motion was adopted.

SHRI INDRAJIT GUPTA: I introduce the Bill.

1533 hrs

UNORGANISED ARTISTS WELFARE BILL *

SHRIMATI GIRIJA DEVI (Maharaj Ganj): Sir, I beg to move for leave to introduce a Bill to provide for the welfare of unorganised

artists.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the welfare of unorganised artists."

The motion was adopted.

SHRIMATI GIRIJA DEVI: I introduce the Bill.

15.33 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL *

(Amendment of Articles 94 and 179)

SHRI ANNA JOSHI (PUNE): Sir, I beg to move for lavre to introduce a Bill to further amend the Constitution of India.

MR DEPUTY-SPEAKER; The questign is:

"That leave be granted to introduce a bill further to amend the Constitution of India."

The motion was adopted.

SHRI ANNA JOSHI: In introduce the Bill.

15.34 hrs

AGRICULTURE WORKES (MINIMUM WAGES AND WELFARE) BILL - CONTD

[English]

MR. DEPUTY SPEAKER: Before further discussion of the Agricultural Workers (Mini-

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